

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>th</sup> FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU**

**DAILY CAUSE LIST DATED 08.02.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (CH) No. 02 of 2021	Devas Employees Mauritius Pvt. Ltd. Vs. Antrix Corporation Ltd. & Ors.	Bharadwajaramasubramaniam R.	Rohan K. George

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**By the order of Hon'ble Member (J)**

**-sd/-  
Deputy Registrar**